

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27.11.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : IA/202/2018
PETITION NUMBER : TCP/165/2016
NAME OF THE PETITIONER(S) : DHARANI & 2 OTHERS
NAME OF THE RESPONDENTS : DHARANI TEXTILES PVT LTD & 5 OTHERS
UNDER SECTION : 131

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. R. VIDHYA SHANKAR
R. ASHOKKUMAR } Counsel for Applicant/Petitioners

2. JERIN ASHER SIDAN.
For
HARISHANKER MAANI.

Counsel for Respondents.



ORDER

Counsels for both the parties are present and prayed for adjournment to make final submissions. At request, time is enlarged. Put up on 04.01.2019 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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